with Permission

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission of Shri Tulsi.

Giving effect to resolution of West Bengal assembly to rename West Bengal as 'Bengal'

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, after partition of Bengal in 1947, following the Award passed by the Boundary Commission —eommonly known as the Radcliffe Commission —the eastern districts of Bengal formed part of East Pakistan which now emerged as an independent country of Bangladesh; whereas, the western part stretching from Himalayas in the northern region to the Bay of Bengal in South was named as West Bengal. There had been no geographical territory ever existed officially to be known as 'East Bengal. 'The word 'Bangla' is believed to have been derived from the word 'Bangla', a Dravidian tribe that settled in the region 1,000 BCE. And, everybody knows that in our National Anthem, Tagore wrote, 'Dravida, Utkala Banga...'

In July, 2018, the West Bengal Legislative Assembly passed a Resolution in fulfilment of the long-standing demand of the people of West Bengal that the State should be renamed as Bangla and it was pending since then for consideration of the Central Government.

The Central Government has been sending advisories frequently and three advisories sent to the State Government within a span of few months on different issues. But, the Resolution renaming the State passed by the Legislative Assembly of the State is still pending! This is a question of our identity. It is a question of identity of the people of Bengal. Why should we continue to be called as West Bengal? There was no West Bengal ever existed in the history of India, or, for that matter, Bengal.

Therefore, I would urge upon the Government, through you, Sir, to consider the Resolution of the Legislative Assembly and give effect to this Resolution at the earliest convenient time to restore the actual identity of Bengali people.

* Sir, I want to speak a line in Bengali with your permission so that the people of our State can at least understand that we have been raising this issue in the Parliament, as there is a widespread resentment in Bengal society as to why Bangla is still being identified as West Bengal. I want to reiterate that there has been no existence of East Bengal; it was rather East Pakistan which is now known as Bangladesh. I, therefore, appeal to the Government, through you Sir, that it should take cognizance of the Resolution adopted by

^{*}Hon' ble Member spoke in Bangla.

the West Bengal Assembly and implement it as soon as possible and change the name from West Bengal to Bangla.

MR. CHAIRMAN: Jai Bangla! Okay. All people who have raised their hands can send a slip. ...(*Interruptions*)...

SHRIP. BHATTACHARYA: Sir, ... (Interruptions)...

MR. CHAIRMAN: That is between the Centre and the State. ...(*Interruptions*)... Please, Bhattacharyaji, your name can be added. ...(*Interruptions*)...

SHRI P. BHATTACHARYA: Would you kindly request the hon. Minister? ...(Interruptions)...

MR. CHAIRMAN: In the Zero Hour, you cannot. He is not there.

SHRI P. BHATTACHARYA: He must say something about that.

MR. CHAIRMAN: No, no, please.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I associate myself with the issue raised by the hon. Member.

SHRIMATI AMBIKA SONI (Punjab): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SWAPAN DASGUPTA (Nominated): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI P. BHATTACHARYA (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI PRAFUL PATEL (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI DEREK O'BRIEN (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

with Permission

SHRI SUBHASISH CHAKRABORTY (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

MR. CHAIRMAN: Now, Shri Manas Ranjan Bhunia.

Non-release of fund for Ghatal Master Plan in West Bengal

SHRI MANAS RANJAN BHUNIA (West Bengal): Mr. Chairman, Sir, today, I take this opportunity to place my appeal through you to the Government, the Jal Shakti Ministry and the entire Government, that in our State, in the district of Paschim Medinipur and Purba Medinipur, lakhs of people have been suffering recurrently by devastating floods. As a result, the State Government came out with an important proposal, that is, the Ghatal Master Plan, for implementation with the help of the Union Government. The Plan was submitted to the concerned Department. It has been examined by the Technical Committee. It has also been examined by the Ministry of Finance. It was given sanction two-and-ahalf years back. But, very unfortunately, till today, not a single paisa has been given by the Central Government. As a result, the people of Paschim Medinipur and Purba Medinipur -nearly about 20 blocks and lakhs of people -are suffering every year. I hope that you must also have seen this in the news media. Such a suffering! Our Chief Minister, Ms. Mamata Banerjee, communicated about this to the Central Government. Our concerned Irrigation Minister also communicated to the Central Government. They came and held regular discussions. But, very unfortunately, in the FMP, since the mid of 12th FYP till today, this Project has not got a single paisa. Sir, I shall urge, through you, upon the Central Government to kindly look into this matter to ameliorate the sufferings of the people of West Bengal and allocate funds which are really due from the Central Government to complete this Project and also relieve the people from sufferings by devastating floods. Thank you, Sir.

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI SUBHASISH CHAKRABORTY (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

MR. CHAIRMAN: Now, Dr. Hanumanthaiah.

Concern over National Crime Records Bureau (N.C.R.B.) Prison statistics, 2016

DR. L. HANUMANTHAIAH (Karnataka): Sir, the National Crime Records Bureau recently released the Prison Statistics, India, 2016. It has revealed a lot of information